

Ladakh district is one of them. The long awaited Stakna Hydel Project in Ladakh is to be commissioned this year and with the availability of 24 hours electricity, the prospects of setting up of a medium-scale industry in the region has brightened.

A watch assembly unit seems to be the only hope of Ladakh as this involves transportation of small quantity of high value components. This will enable many young unemployed boys and girls of the region gaining employments.

I, therefore, urge upon the Government of India to initiate early steps to set up a watch assembly unit of the public sector undertaking Hindustan Machine Tools.

- (iv) Demand for early clearance and construction of the SWAN channelisation and the Shivalik Projects in Himachal Pradesh.

**PROF. NARAIN CHAND PARASHAR** (Hamirpur) : The proposal for the sanction of the SWAN Channelisation Project in Una District of Himachal Pradesh and the Shivalik Project in Una and Hamirpur districts of Himachal Pradesh to check soil erosion and ensure irrigation and afforestation in the Shivalik hills has been pending for clearance for over a decade. These two projects are essential for increasing the irrigation potential and for checking the recurrence of floods not only in Himachal Pradesh but also in Punjab. so, I request the Minister of Water Resources and the Water Commission to sanction the Projects and take them up for early construction with the aid of some international agency like the World Bank so as to ensure their completion in the Seventh Five Year plan.

[*Translation*]

- (v) Demand for measures to provide the villages of Purnea district in Bihar with adequate drinking water facility.

**SHRIMATI MADHUREE SINGH** (Purnea) : Mr. Speaker, Sir, I am raising the issue under rule 377. I have just concluded visit to my Parliamentary constituency, Purnea. The people there are facing acute shortage of drinking water.

The situation in regard to the drinking water is critical. In some villages, as many as 200 to 250 people have to depend only on one or two wells. The condition of wells is also very bad and as a result thereof people get dirty water. I have drawn the attention of the Bihar Government to this problem a number of times but no concrete step has been taken in this respect. During my visit, I also drew the attention of the concerned officers to this problem.

I would like to request the hon. Minister to give priority to this problem and take appropriate action in the matter.

- (vi) Demand for survey of villages in Faizabad and Barabanki districts of U.P. to prepare schemes for providing drinking water there.

**SHRI NIRMAL KHATTRI** (Faizabad): Mr. Speaker, I would like to draw your attention to the problem of drinking water in Kdauli and Mavai block of district Barabanki. Even after so many years of independence the people of village Diwait and some other villages trudge a distance of 3 kilometres to fetch water as the water in their villages is brackish. The problem of drinking water is very acute in the Harijan bastis. The Water Corporation is installing handpumps in the water scarcity villages of Uttar Pradesh on the basis of a survey conducted in 1971 but the survey of 1971 has become irrelevant in 1986.

I would request the Central Government to conduct fresh survey of all the water scarcity villages of Faizabad and Barabanki districts of Uttar Pradesh and chalk out schemes to make drinking water available there. The Central Government should give grant to the State Governments for the purpose.

[*English*]

- (vii) Need for providing the residents of Secunderabad Cantt area with the basic civic amenities.

**DR. G. VIJAYA RAMA RAO** (Siddipet) : The existing common amenities at